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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 107/(MAH)/2009

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2017

NAME OF THE PARTIES:

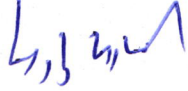

Chainsukh Gandhi

V/s.

M/s. Winter Park Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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①	MAHESH ATHAYALE	PCS for Petitioner	
②	Adv. Akhilesh Dubey	for Resp. 1 to 5.	

ORDER

TCP 107/397-398/NCLT/MB/MAH/2009

Counsel for the Petitioner as well as the Corporate Debtor are present.

At request of both the parties, list this matter on 31.10.2017.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)